

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
(NORTH-EAST) KARKARDOOMA COURTS, DELHI**
ORDER

In view of recent transfer-posting order and in supersession of earlier orders as well as in official exigency, following officials are directed to look after the work of officials as mentioned against their names being Link to each other, as and when, any of them happens to be on leave, with immediate effect :

#	Name of Officials (who are Link to each other)	
1.	Ms. Neeru Jaggi, Sr.JA/Branch Incharge of Leave Branch, General Branch, Vigilance Branch, Purchase Cell, RTI Branch & its Appeals, Caretaking Branch and Hindi Section, NE District, KKD Courts, Delhi.	Sh. Rajul Kumar Singh, Sr. JA/Branch Incharge of Administration Branch, R&I Branch, Bail Section, Filing Section, LAC Branch, Litigation Branch and e-Sewa Kendra, NE District, KKD Courts, Delhi.
2.	Sh. Surya Kumar, JA/Dealing Assistant, Judicial Branch, Litigation Branch and LAC Branch, NE District, KKD Courts, Delhi.	Ms. Upasna Chawla, JA/Dealing Assistant, General Branch and RTI Branch, NE District, KKD Courts, Delhi.
3.	Sh. Kamal Kishore Semwai, JA/Dealing Assistant, Bail Section, NE District, KKD Courts, Delhi.	Sh. Ankit Kumar, JJA/Dealing Assistant, Filing Branch, NE District, KKD Courts, Delhi.
4.	Ms. Sangeeta, JA/Dealing Assistant, R&I Branch, NE District, KKD Courts, Delhi.	Ms. Meenakshi Mangain, JA/Dealing Assistant, Administration Branch, NE District, KKD Courts, Delhi.
5.	Ms. Sangeeta, JA/Dealing Assistant, Purchase Cell, NE District, KKD Courts, Delhi.	Sh. Vivek Chaudhary, JJA/Dealing Assistant, Judicial Branch, NE District, KKD Courts, Delhi.

Note :

- (1) Non-compliance of the aforesaid directions shall be considered deliberate in subordination and disciplinary action shall be taken against him/her as per rules.
- (2) Ms. Neeru Jaggi, Sr.JA/Branch Incharge, Leave Branch etc., shall also look after the work as Link Branch Incharge of CJM Office, NE District, KKD Courts, Delhi as and when Sh. Kalyan Singh, JA/Branch incharge, CJM Office, happens to be on leave.
- (3) Sh. Rajul Kumar Singh, Sr.JA/Branch Incharge, Admn Branch etc., shall also look after the work as Link Branch Incharge of Judicial Branch, NE District, KKD Courts, Delhi as and when Sh Surya Kumar, JA/Branch Incharge, Judicial Branch, happens to be on leave.
- (4) Ms. Meenakshi Mangain, JA shall also look after the work in Leave Branch, NE District, KKD Courts also in addition to work already assigned to her with Ms. Neeru Jaggi, Sr.JA/Dealing-cum-Branch Incharge, Leave Branch, NE District, KKD Courts, Delhi.

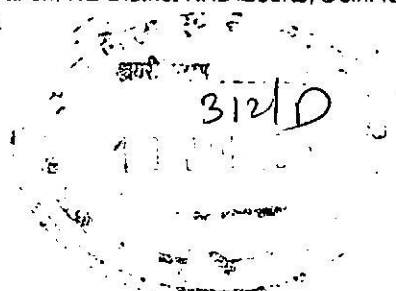
Sanjeev Jain
17/1/25

(SANJEEV JAIN)
Principal District & Sessions Judge,
North-East, KKD courts, Delhi.

No. 526-536 /P&T/Admn./NE/KKD/2025 Delhi, the Dated 17 JAN 2025

Copy forwarded for information to:

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.)/Branch Incharge, Admn.-II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. Branch Incharge, Leave Branch and A/c Branch, NE District, KKD Courts, Delhi.
4. The Officers/official concerned.
5. Dealing officials, LAYERS, Website Committee, Personal File & ACR Cell, Tis Hazari Courts, Delhi.
6. Dealing Official, R&I Branch, NE District KKD Courts, Delhi for uploading on LAYERS.
7. PS to the undersigned.
- 8.



Sanjeev Jain
17/1/25

Principal District & Sessions Judge,
North-East, KKD courts, Delhi.